

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 15103/2017

(Arising out of impugned final judgment and order dated 06-06-2016 in PIL No. 32/2016 passed by the High Court of Judicature At Bombay)

DR. PANKAJ KUMUDCHANDRA PHADNIS

Petitioner(s)

VERSUS

UNION OF INDIA MINSITRY OF LAW AND JUSTICE

Respondent(s)

(With appln.(s) for permission to file addl. documents)

Date :06-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

Mr. A. Sharan, Sr. Adv. (Amicus Curiae)

Mr. Sanchit Guru, Adv.

Ms. Garima Bose, Adv.

Ms. Aprajita Mukherjee, Adv.

Mr. Samarth Khanna, Adv.

For Petitioner(s) Dr. Pankaj Kumudchandra Phadnis, in Person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

[Charanjeet Kaur]
A.R.-cum-P.S.[Indu Kumari Pokhriyal]
Asstt. Registrar